

NATIONAL COMPANY LAW TRIBUNAL

COURT-V, MUMBAI BENCH

215. IA/5066/2023 IA/5522/2023 C.P. (IB)/887(MB)2023

IN THE MATTER OF

Tagus Engineering Private Limited

U/s 10 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 16.07.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: Adv. Pallavi Karade (PH)

For the Respondent:

ORDER

IA/5066/2023 & IA/5522/2023:- Adv. Pallavi Kanan appearing on behalf of the
Petitioner prays for a short adjournment. Allowed as prayed for. In view of the
request made. Adjourned to **23.08.2024**.

Sd/-
MADHU SINHA
Member (Technical)

Sd/-
REETA KOHLI
Member (Judicial)

// Avdhesh K Patel //